

**GOVERNMENT OF INDIA
TEXTILES
LOK SABHA**

UNSTARRED QUESTION NO:2713
ANSWERED ON:12.03.2015
SCHEMES FOR TEXTILE WORKERS
Butta Smt. Renuka

Will the Minister of TEXTILES be pleased to state:

- (a) the details of schemes being implemented for the benefit of textiles sector in the country particularly for textile workers by the Union Government;
- (b) the funds allocated, released and utilised under the said schemes during each of the last three years and the current year, State and Scheme-wise; and
- (c) the details of programmes formulated for assisting the textiles sector to face globalization?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF TEXTILES (SHRI SANTOSH KUMAR GANGWAR)

(a) to (c): In order to enable the textile sector to face the challenge of globalization, Government has launched various policy initiatives and schemes for development and modernisation of Textile Industry in the country viz. Technology Upgradation Fund Scheme (TUFS), Scheme for Development of Technical Textiles, Schemes for the Development of the Powerloom Sector, Scheme for Integrated Textile Parks (SITP), Integrated Skill Development Scheme (ISDS), Schemes for Development of Silk and Sericulture sectors, Technology Mission on Technical Textiles (TMTT), Schemes for promoting the usage of Agrotexiles and Geotextiles. Under the textile development schemes, funds are allocated scheme-wise and not state-wise. The details of funds allocated and utilized in respect of schemes relating to various segments of the Textile Industry during last three years and the current financial year are given in Annexure- I.

For the benefit of textile workers in particular, in order to rehabilitate those rendered unemployed as a consequence of mills closed on or after 5.6.1985, the Government had introduced, the Textile Workers Rehabilitation Fund Scheme (TWRFS) to give interim relief to workers for a period of three years. The details of funds allotted, released and utilized under the TWRFS during the last three years and the current year are given in Annexure-II.